

OFFICE OF THE CHIEF JUDICIAL MAGISTRATE:
CENTRAL DISTRICT: DELHI.

ORDER

Sub: Grant of powers of Chief Metropolitan Magistrate to Metropolitan Magistrates on duty during the period from 16-06-2025 to 25-06-2025.

Pursuant to the directions of the Hon'ble High Court of Delhi, New Delhi vide letter No. 2072-2083/DHC/Gaz-IIB/G-9/2025 dated 25-04-2025, the Ld. Judicial Magistrates of First Class, Central District, working as Duty Magistrates during 16-06-2025 to 25-06-2025 (body days inclusive) shall exercise the powers of Chief Judicial Magistrate, Central District, in respect of any urgent work requiring immediate attention.

(Abhishek Kumar)
Chief Judicial Magistrate
Central District, THC, Delhi.

No. ~~4810-UGS~~ 4810-CJM/Central/2025

Dated, Delhi the 22/06/2025

Copy forwarded for information to:-

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi (Through Ld. Principal District & Sessions Judge (HQ), Delhi).
02. The Ld. Principal District & Sessions Judge (HQ), Delhi
03. The Ld. Principal District & Session Judges, all District, Delhi/New Delhi
04. The Ld. CJMs, all Districts, Delhi/New Delhi.
05. The Addl. Chief Judicial Magistrates, Central, District, Delhi
06. The Principal Magistrate, Juvenile Justice Board-I,II & III Delhi/New Delhi
07. The Judicial Magistrates First Class, Central District, THC, Delhi.
08. The Metropolitan Magistrates, Railway Court, Delhi.
09. The Commissioner of Police, Delhi & DCsP of North, Central & West District, Delhi.
10. The I G Prison, Tihar Jail, Delhi/New Delhi
11. The Director of Prosecution, Delhi.
12. The Secretary, Bar Association, THC, KKD, PHC, Rohini, Dwarka & Saket Courts, Delhi.
13. The Superintendent Jail, New Delhi/Lock Up Incharge, Tis Hazari Courts, Delhi.
14. For uploading on Centralized Web-Site through LAYER
15. The Video Conferencing Room, THC, Delhi.
16. Reader to CJM, Central District, Delhi
17. The Office file

(Abhishek Kumar)
Chief Judicial Magistrate
Central District, THC, Delhi.

HIGH COURT OF DELHI

Sher Shah Road, New Delhi

29

No. 24228 /DHC/Gaz.IIB/G-9/2025

1056

Dated: 25th /04,2025

From:
The Registrar General
High Court of Delhi,
New Delhi.

- To
1. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
 2. The Principal District & Sessions Judge (New Delhi), Patiala House Courts Complex, New Delhi.
 3. The Principal District & Sessions Judge (South-West), Dwarka Courts Complex, Delhi.
 4. The Principal District & Sessions Judge (West), Tis Hazari Courts Complex, Delhi.
 5. The Principal District & Sessions Judge (East), Karkardooma Courts Complex, Delhi.
 6. The Principal District & Sessions Judge (South), Saket Courts Complex, Delhi.
 7. The Principal District & Sessions Judge (Shahdara), Karkardooma Courts Complex, Delhi.
 8. The Principal District & Sessions Judge (North-West), Rohini Courts Complex, Delhi.
 9. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC Courts Complex, Delhi.
 10. The Principal District & Sessions Judge (South-East), Saket Courts Complex, Delhi.
 11. The Principal District & Sessions Judge (North), Rohini Courts Complex, Delhi.
 12. The Principal District & Sessions Judge (North-East), Karkardooma Courts Complex, Delhi.

Sub. : Grant of powers of Chief Judicial Magistrate to Judicial Magistrates of First Class on duty during the period from 16.06.2025 to 25.06.2025 (both days inclusive).

Sir/Madam,

I am directed to say that Hon'ble the Chief Justice has been pleased to authorize the Judicial Magistrates of First Class on duty during 16.06.2025 to 25.06.2025 (both days inclusive) in a metropolitan area to exercise the powers of Chief Judicial Magistrate in respect of any urgent work requiring immediate attention in that metropolitan area.

Yours sincerely,

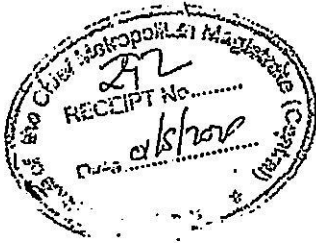
(Sandeep Kumar)
Admn. Officer (Judl.)
Gazette Branch-IIB
for Registrar General

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 24228 /S.V/Gaz/2025

Dated : 30 APR 2025

Copy forwarded to the Chief Judicial Magistrate (Central), Tis Hazari Courts, Delhi for information & necessary action.



30 APR 2025
(MUKESH KR. GUPTA)
District Judge (Commercial Court-07)
Officer In-Charge, Judicial Branch (Central)
For Principal District & Sessions Judge (HQs)
Delhi